

**REPORTS OF THE COMMITTEE
ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

NINTH SESSION—SECOND LOK SABHA

Fifty Eighth Report



**LOK SABHA SECRETARIAT
NEW DELHI**

1960

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COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS

***Fifty-eighth Report**

(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Fifty-eighth Report.

2. The Committee met on the 7th March, 1960 to consider the allotment of time to the Resolutions set down in the List of Business for Friday, the 11th March, 1960.

3. The Members whose resolutions had been included in the List of Business for the 11th March, 1960 had been invited to present their views on the resolutions before the Committee but none of them attended the sitting.

4. The Committee recommend the following time-table:—

- | | |
|---|----------|
| (1) Resolution regarding Renaming of Andaman and Nicobar Islands. | 1 hour |
| (2) Resolution regarding Inquiry into wage structure of agricultural labour. | 2 hours |
| (3) Resolution regarding Committee to study developmental problems of economically undeveloped regions. | 2 hours |
| (4) Resolution regarding Establishment of Naval Shipyard. | 2 hours |
| (5) Resolution regarding Maintenance of religious and charitable endowment and institutions. | 1 hour |
| (6) Resolution regarding Wage Board for workers in Film Industry. | 1½ hours |

NEW DELHI;
The 8th March, 1960

HUKAM SINGH.

Phalguna 18, 1881 (Saka)

*The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 11th March, 1960:—

"That this House agrees with the Fifty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th March, 1960."

[L.S. Deb., dated the 11th March, 1960].